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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CRL.A. 493/2023 & CRL.M.A. 16870/2023

JAGTAR SINGH JOHAL @ JAGGI

..... Appellant

Through: Mr. Param Jeet Singh and Ms. Usha,
Advocates.

versus

NATIONAL INVESTIGATION AGENCY

..... Respondent

Through: Mr. S V Raju, ASG with Ms. Shilpa
Singh, SPP, Ms. Zeenat Malik, PP,
Mr. Rajesh Bakshi, ASP, Mr. Ram
Gopal, Dy. SP, Insp Vijay Kumar and
Mr. Pawan Singh Rana, Consulatatant.

18

+ CRL.A. 538/2023 & CRL.M.A. 17982/2023

JAGTAR SINGH JOHAL @ JAGGI

..... Appellant

Through: Mr. Param Jeet Singh and Ms. Usha,
Advocates.

versus

NATIONAL INVESTIGATION AGENCY

..... Respondent

Through: Mr. S V Raju, ASG with Ms. Shilpa
Singh, SPP, Ms. Zeenat Malik, PP,
Mr. Rajesh Bakshi, ASP, Mr. Ram
Gopal, Dy. SP, Insp Vijay Kumar and
Mr. Pawan Singh Rana, Consulatatant.

19

+ CRL.A. 539/2023 & CRL.M.A. 17983/2023

JAGTAR SINGH JOHAL @ JAGGI

..... Appellant

versus



Through: Mr. Param Jeet Singh and Ms. Usha,
Advocates.

versus

NATIONAL INVESTIGATION AGENCY Respondent

Through: Mr. S V Raju, ASG with Ms. Shilpa
Singh, SPP, Ms. Zeenat Malik, PP,
Mr. Rajesh Bakshi, ASP, Mr. Ram
Gopal, Dy. SP, Insp Vijay Kumar and
Mr. Pawan Singh Rana, Consulatant.

20

+ CRL.A. 540/2023 & CRL.M.A. 17984/2023

JAGTAR SINGH JOHAL @ JAGGI

..... Appellant

Through: Mr. Param Jeet Singh and Ms. Usha,
Advocates.

versus

NATIONAL INVESTIGATION AGENCY

..... Respondent

Through: Mr. S V Raju, ASG with Ms. Shilpa
Singh, SPP, Ms. Zeenat Malik, PP,
Mr. Rajesh Bakshi, ASP, Mr. Ram
Gopal, Dy. SP, Insp Vijay Kumar and
Mr. Pawan Singh Rana, Consulatant.

21

+ CRL.A. 541/2023 & CRL.M.A. 17985/2023

JAGTAR SINGH JOHAL @ JAGGI

..... Appellant

Through: Mr. Param Jeet Singh and Ms. Usha,
Advocates.

versus



NATIONAL INVESTIGATION AGENCY

..... Respondent

Through: Mr. S V Raju, ASG with Ms. Shilpa Singh, SPP, Ms. Zeenat Malik, PP, Mr. Rajesh Bakshi, ASP, Mr. Ram Gopal, Dy. SP, Insp Vijay Kumar and Mr. Pawan Singh Rana, Consulatant.

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

HON'BLE MR. JUSTICE MANOJ JAIN

ORDER

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07.03.2024

1. The objection has been raised by the respondent on the ground that the appeals have been filed beyond 90 days of passing the impugned order dated 07.09.2022 as the date of filing of the present appeal is 09.07.2022 and re-filing is 20.05.2023.
2. Registry is directed to prepare a note and as to when these appeals were filed for the first time and what objections were pointed out and when these were removed and when appeals were re-filed.
3. Let the report be filed within two weeks from today.
4. List on 10.04.2024.

SURESH KUMAR KAIT, J

MANOJ JAIN, J

MARCH 7, 2024/SW